

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:5039
ANSWERED ON:25.08.2000
TRANSFER OF SUPER BAZAR TO DELHI GOVERNMENT
PRABHAT KUMAR SAMANTARAY

Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government have a proposal to handover the management of Super Bazar to the Government of Delhi;
- (b) if so, the reasons therefor; and
- (c) the steps taken by the Government for the better management of Super Bazar?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI V. SREENI PRASAD)

(a), (b) & (c): In view of the present precarious financial position of Super Bazar, the Government is examining various options including its transfer to the Government of National Capital Territory of Delhi. Super Bazar has its own Board of Directors to decide about its activities relating to finance, administration and business on day to day basis. Super Bazar has been advised to improve its business activities and to curtail expenditure on entertainment, newspapers, transportation, overtime allowances, postponement of purchases of furniture, staff cars and also to take stringent action to curb the pilferage of stocks by its staff.